

HIGH COURT OF SIKKIM
GANGTOK

No.: 62/HCS

Date: 07.05.2026

NOTIFICATION

It is hereby notified that the District Sikkim Integrated Case Management System (SICM) will be implemented in the District & Sessions Court, Gangtok in a phased manner. The system will go live for the Family Court on **20.05.2026** and for the entire court on **01.06.2026**.

The application would be accessible at: <https://dcms.hcs.gov.in>

Sd/-
REGISTRAR (JUDICIAL SERVICE)

Memo No.: 208/HCS/COMP/6221-38

Dated: 7-5-26

Copy to:

1. Joint Registrar-cum-Sr. Judgement Writer to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
2. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim, Gangtok;
3. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok;
4. Ld. Advocate General, Government of Sikkim, Gangtok;
5. Additional Advocate General, Government of Sikkim, Gangtok;
6. Principal District and Sessions Judge at Gangtok;
7. All District and Sessions Judges, Sikkim;
8. Director, Sikkim Judicial Academy at Gangtok;
9. All Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
10. Deputy Director, Sikkim Judicial Academy at Gangtok;

11. All Civil Judges-cum-Judicial Magistrate, Sikkim;
12. All Civil Judges-cum-Judicial Magistrate, Sub-Division, Sikkim;
13. President, Bar Association of Sikkim (High Court and Subordinate Courts), Gangtok;
14. President, Sikkim High Court Bar Association, Gangtok;
15. President, Namchi Bar Association, Namchi;
16. President, Bar Association of Gyalshing and Soreng, Gyalshing;
17. P.A. to Registrar General, High Court of Sikkim, Gangtok;
18. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
19. Notice Board;
20. Guard File; and
21. File.


CENTRAL PROJECT COORDINATOR